GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3698
ANSWERED ON:05.08.2014
SUBSIDY UNDER MICRO IRRIGATION PROJECTS
Devi Smt. Rama;Galla Shri Jayadev;Subbareddy Shri Yerram Venkata

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the works undertaken under Micro Irrigation Scheme during the 12th Five Year Plan in various States including Andhra Pradesh and Bihar:
- (b) the details of the amount allocated and utilised by various States including Andhra Pradesh and Bihar during the last three years and the current year and the amount likely to be allocated to various States during the 12th Five Year Plan;
- (c) whether it is true that the Government has substantially reduced the subsidy given to farmers of Andhra Pradesh under Micro Irrigation Projects (MIP) and if so, the details thereof along with the reasons therefor;
- (d) whether the Government has divided the State into two parts-Drought Prone Areas and Non-Drought Prone Areas and subsidy given on the basis of the same;
- (e) if so, whether the decision has hampered the interests of farmers who are using drip and micro irrigation; and
- (f) if so, whether the Government proposes to review the decision and provide 90% subsidy under MIP to all the farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

- (a): During the first two years (2012-13 & 2013-14) of 12th Five Year Plan, an area of 8.80 lakh ha has been covered under Micro Irrigation with an expenditure of Rs.2474.75 crore in the country including Andhra Pradesh and Bihar.
- (b): State-wise allocation and funds released during last three years and current year is Annexed. Annual allocation of funds to the States is made on the basis of availability and requirement of funds by the States.
- (c) & (d): National Mission on Micro Irrigation scheme, under which assistance is provided on the cost of installation of Micro Irrigation systems, is subsumed under National Mission on Sustainable Agriculture (NMSA) with effect from 1st April, 2014 and is now implemented as "On Farm Water Management".

The rate of assistance in Drought Prone Area Programme (DPAP)/Desert Development Programme (DDP) areas and North Eastern & Himalayan states is 50% for small and marginal farmers and 35% for other farmers. In case of other areas, assistance is 35% for small & marginal farmers and 25% for other farmers.

Additional 10% assistance continues to be provided by the respective State Government to all categories of farmers.

- (e): No, Madam.
- (f): Cost norms of Micro Irrigation systems have been increased and are applicable with uniform rate of assistance in all the states, with effect from 1st April, 2014.